

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)

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Tel No.: 011-23753915/Fax No.:011-23753920

No.L-/2010-CERC

Dated: 13th August, 2010

PUBLIC NOTICE

Subject: Inviting comments/suggestions/objections on “Consultation paper on Modifications in Power Market Design: Evening Market, 15 Minute bidding time block, Ancillary Market on Power Exchange”

1. The Commission has been mandated under Section 66 of the Electricity Act, 2003 to promote development of market in power in such manner as may be specified. The Commission has specified the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 which specifies the overall market structure.
2. The Commission now proposes to develop the market design further. The staff of the Commission has prepared a consultation paper on “Modifications in Power Market Design: Evening Market, 15 Minute bidding time block, Ancillary Market on Power Exchange”. The consultation paper is attached and can be downloaded.
3. Comments/suggestions/objections on the consultation paper may be sent to the undersigned latest by 3rd September, 2010. The Commission proposes to hold a public hearing at the Commission’s premises at 1500 hours on 9.9.2010 wherein interested parties may appear and make their oral submissions.
4. The Commission would take a view on various issues after considering the suggestions/views of the stakeholders.

sd/-
(Alok Kumar)
Secretary